

MINUTES OF THE MEETING NO.07(2023-24) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 24.11.2023 AT 11:00 AM, VANIJYA BHAWAN, NEW DELHI

Meeting No.07 (2023-24) of EXIM Facilitation Committee (EFC) held in physical mode under the Chairmanship of Shri Subhash Chandra Agarwal, Addl. DGFT at 11:00 AM on 24.11.2023, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following member attended the meeting:-

- i. Dr. Puneet Ranjan, Livestock Officer, DoAHD
- ii. Vinod Kumar, Assistant Commissioner of Forests from MoEF&CC
- iii. Kapil Kumar, Under Secretary, MoP&NG
- iv. Dr Dilip Kumar Srivastava, Assistant Commissioner, DoAC&FW
- v. Himanshu P. Pandit, Assistant, Department of Atomic Energy

In attendance:

- i. Smt. Pratibha Kumari, Deputy DGFT

3. Altogether 188 applications were considered by the EFC, out of which 32 cases were approved including 16 ex-post facto cases, 32 cases were rejected & close, 1 application was withdrawn and remaining 123 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Sl-No	Name of the Firm	DGFT (Hqrs) File No-	Item Description	Date of receipt of application in DGFT(Hqrs)	Decision of EFC / remark
Department of Agriculture and Farmers Welfare					
1	HARIDAS NANJI AND SONS	HQRXEXLAPPLY000 00250AM23	Safflower Petals	19.05.2022	Deferred due to want of comments / NOC from DoA&FW (Trade Div).
2	MAINAAM GARDEN	HQRXEXLAPPLY000 01708AM23	live plants	29.08.2022	Rejected as the firm was non-responsive inspite of several reminders.
3	R. J. INTERNATIONAL	HQRXEXLAPPLY000 01814AM23	CASHEW NUT SEEDLING	16.09.2022	Rejected as the firm was non-responsive inspite of several reminders.



4	CHEERAKUZH AGRO DEVELOPERS PRIVATE LIMITED	HQRXEXLAPPLY000 01876AM23	Lychee (Litchi Chinensis) Asokha Pendulum (Saracaasoca)/ Fig (Ficus Carica)/Jack Fruit (Artocarpus heterophyllus) /Jamun (SyzygiumCumini) /Bilumbi (Averrhoa bilimbi)/Bread Fruit (Artocarpus altilis)/Mango Varieties (Mangifera Indica)/Lemon Varieties (Citrus Limon)/ Orange (Citrus x Sinensis) /Tamarind (Tamarindus indica)	26.09.2022	Rejected as the firm was non-responsive inspite of several reminders.
5	NATIONAL ROSE GARDEN	HQRXEXLAPPLY000 01880AM23	LYCHEE MARY GOLD (Veitchiamerrillii) LYCHEE MARY GOLD (Veitchiamerrillii) RAMBUTAN (Nephrolepisexaltata) MANGO (Mangifera Indica) MANGO (Mangifera Indica) MANGO (Mangifera Indica) VELVET APPLE (Diospyros blancoi) WATER APPLE (Syzygiumsamarangense) NJAVEL (Syzygiumcumini) RAMAPPLE (Annona squamosa samarangense) ALL SPICE (Pimenta racemose) JACK GUMLESS (Artocarpus heterophyllus) BILIMBI (Averrhoa	27.09.2022	Rejected as the firm was non-responsive inspite of several reminders.

			bilimbi) AVACADO (Persea americana) MALAYALAN APPLE (Syzyglumsamarangense) JACK (Artocarpus heterophyllus)		
6	COTTONWOOD	HQRXEXLAPPLY00001921AM23	LIVE PLANTS-TREE PELTOPHORUM INERME, ZIZIPHUS SPINACHRISTII, HIBISCUS TILIACEUS	06.10.2022	Deferred due to clarification from RA Bangalore for their diection issued to the firm to apply under non-restricted category.
7	JAY JAY SERVICES	HQRXEXLAPPLY00002058AM23	Nux Vomica dried seeds	03.11.2022	Deferred due to want of comments / NOC from DoA&FW (Trade Div).
8	INCREDIBLE WORLD PRIVATE LIMITED	HQRXEXLAPPLY00002269AM23	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	02.01.2023	Rejected as the firm was non-responsive inspite of several reminders.
9	SHIFA INTERNATIONAL TRADES	HQRXEXLAPPLY00002354AM23	PLANTS AND PARTS OF PLANTS	18.01.2023	Rejected as the firm was non-responsive inspite of several reminders.
10	PROLINE SEEDS COMPANY INDIA PVT LTD	HQRXEXLAPPLY00002370AM23	ONION-VARIETY BOMBAY RED	23.01.2023	Rejected as the firm was non-responsive inspite of several reminders.
11	LOHIA BROTHERS PVT LTD	HQRXEXLAPPLY00000310AM24	Pongamia Pinnata seeds (Karanja Seeds)	08.05.2023	Deferred due to want of comments / NOC from DoA&FW.
12	DHARINI AGRO EXPORT	HQRXEXLAPPLY00000298AM24	BALE OF COMPRESS PEANUT SHELLS	06.05.2023	Deferred due to want of comments / NOC from DoA&FW.
13	BHARAT NURSERY PVT LTD	HQRXEXLAPPLY00000559AM24	OF ONION-PERISHABLE GOODS	25.05.2023	Rejected as the firm was non-responsive inspite of several reminders.
14	BHARAT NURSERY PVT LTD	HQRXEXLAPPLY00000560AM24	OF ONION-PERISHABLE GOODS	25.05.2023	Rejected as the firm was non-responsive inspite of several reminders.
15	AAR BEE MACHINERIES PVT LTD	HQRXEXLAPPLY00001186AM24	MUCUNA SEEDS/ ALBIZIA ODORATISSIMA SEEDS/ CLOVER SEEDS	09.08.2023	Deferred due to want of comments / NOC from DoA&FW.
16	KAVERI SEED COMPANY LTD.	HQRXEXLAPPLY00001201AM24	Hybrid Rice (Paddy) KRHP497 Seeds/ Hybrid Rice (Paddy) KRHP425 Seeds	14.08.2023	Deferred due to want of comments / NOC from DoA&FW.
17	M/S AGARWAL PIRAI KENDRA	HQRXEXLAPPLY00001269AM24	PADDY	30.08.2023	Deferred due to want of comments / NOC from DoA&FW.

18	ANANT FOODS	HQRXEXLAPPLY000 01271AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	31.08.2023	Deferred due to want of comments / NOC from DoA&FW.
19	NANPARA HONEY SUPPLIERS	HQRXEXLAPPLY000 01278AM24	PADDY NON BASMATI	03.09.2023	Approved on the basis of Comments / NOC from DoA&FW received vide OM No. 1- 79IZO}O.SD-IV (P) [Item no. 6) dated 17.08.2023 approving the export for 500 MTs Paddy Non Basmati to Nepal by M/s NANPARA HONEY SUPPLIERS
20	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY000 01307AM24	ONION SEEDS- MARS F1	13.09.2023	Approved on the basis of Comments / NOC from DoA&FW received vide OM No. 1- 169/2023-SD'IV (289'h EXIM - Export - 21) dated 25.10.2023 approving the export for 1500 KGs ONION SEEDS-MARS F1 to Tanzania by M/s EAST WEST SEEDS INDIA PRIVATE LIMITED
21	SHREE NATH JI TRADING COMPANY	HQRXEXLAPPLY000 01312AM24	NON BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	15.09.2023	Deferred due to want of comments / NOC from DoA&FW.
22	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY000 01316AM24	PREMA/ MINGLI/ DAYO	15.09.2023	Deferred due to want of comments / NOC from DoA&FW.
23	MERHABA INTERNATIONAL,	HQRXEXLAPPLY000 01317AM24	Bamboos-TREATED LOGS	15.09.2023	Deferred due to want of comments / NOC from DoA&FW.
24	PURE CROP SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY000 01325AM24	PADDY SEED (ORIZA SATIVA L.) VARIETY : ESP-1068	20.09.2023	Deferred due to want of comments / NOC from DoA&FW.
25	K K FOODS	HQRXEXLAPPLY000 01352AM24	NON BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	27.09.2023	Deferred due to want of comments / NOC from DoA&FW.
26	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY000 01350AM24	Hybrid Rice Seeds 801/8100/807 PLUS/801PLUS/837 PLUS/8442/8577/S WARNA 2	27.09.2023	Approved on the basis of Comments / NOC from DoA&FW received OM No. 1-165/2023- SD.IV (2gSth EXIM - Export - 24) dated 18.05.2023 approving the export of 4000 KGs Hybrid Rice Seeds 801/8100/807 PLUS/801PLUS/837 PLUS/8442/8577/SWARNA 2 to

					Nigeria by M/s ADVANTA ENTERPRISES LIMITED
27	NUNHEMS INDIA PRIVATE LIMITED	HQRXEXLAPPLY000 01340AM24	ONION SEEDS	25.09.2023	Approved on the basis of Comments / NOC from DoA&FW received vide OM No. 1-169/2023-SD'IV (289'h EXIM - Export - 23) dated 25.10.2023 approving the export for 6.825 KGs ONION SEEDS to South Africa by M/s NUNHEMS INDIA PRIVATE LIMITED
28	MAHESH TRADING COMPANY	HQRXEXLAPPLY000 01335AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	25.09.2023	Deferred due to want of comments / NOC from DoA&FW.
29	MAHESH TRADING COMPANY	HQRXEXLAPPLY000 01334AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	25.09.2023	Deferred due to want of comments / NOC from DoA&FW.
30	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY000 01327AM24	ONION SEEDS	21.09.2023	Approved on the basis of Comments / NOC from DoA&FW received vide OM No. 1-169/2023-SD'IV (289'h EXIM - Export - 22) dated 25.10.2023 approving the export for 20010 KGs ONION SEEDS to Bangladesh by M/s EAST WEST SEEDS INDIA PRIVATE LIMITED
31	MAHESH TRADING COMPANY	HQRXEXLAPPLY000 01333AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	25.09.2023	Deferred due to want of comments / NOC from DoA&FW.
32	SHREE BABA INDUSTRIES	HQRXEXLAPPLY000 01356AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	30.09.2023	Deferred due to want of comments / NOC from DoA&FW.
33	PRB AGRO AND FOODS PRIVATE LIMITED	HQRXEXLAPPLY000 01377AM24	ONION SEEDS	10.10.2023	Deferred due to want of comments / NOC from DoA&FW.
34	GOPALDAS PAWAN KUMAR	HQRXEXLAPPLY000 01378AM24	Non-Basmati Rice In Husk (Paddy) OTHER THAN SEED QUALITY	10.10.2023	Deferred due to want of comments / NOC from DoA&FW.
35	GOPALDAS PAWAN KUMAR	HQRXEXLAPPLY000 01395AM24	Non-Basmati Rice In husk (Paddy	14.10.2023	Deferred due to want of comments / NOC from DoA&FW.



36	M/S DURGA JI TRADERS	HQRXEXLAPPLY000 01397AM24	NON BASMATI RICE IN HUSK(PADDY)	14.10.2023	Deferred due to want of comments / NOC from DoA&FW.
37	BHAWANI TRADERS	HQRXEXLAPPLY000 01398AM24	NON BASMATI RICE IN HUSK(PADDY)	15.10.2023	Deferred due to want of comments / NOC from DoA&FW.
38	ABRAR BROTHERS AND COMPANY	HQRXEXLAPPLY000 01405AM24	ONION SEEDS	17.10.2023	Approved on the basis of Comments / NOC from DoA&FW received vide OM No. 1- 168/2023-SD.IV (ZBBth EXIM - Export - 46) dated 15.09.2023 approving the export of 150000 KGs Onion Seeds to UAE by M/s ABRAR BROTHERS AND COMPANY
39	OM TRADING COMPANY	HQRXEXLAPPLY000 01413AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	19.10.2023	Deferred due to want of comments / NOC from DoA&FW.
40	SEEDWORKS INTERNATIONAL PRIVATE LIMITED	HQRXEXLAPPLY000 01414AM24	HYBRID PADDY SEEDS	20.10.2023	Deferred due to want of comments / NOC from DoA&FW.
41	SEEDWORKS INTERNATIONAL PRIVATE LIMITED	HQRXEXLAPPLY000 01415AM24	HYBRID PADDY SEEDS	20.10.2023	Deferred due to want of comments / NOC from DoA&FW.
42	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY000 01419AM24	Hy. Paddy Seeds MHC2 (MRP 5631)	23.10.2023	Deferred due to want of comments / NOC from DoA&FW.
43	TRADE EXIM	HQRXEXLAPPLY000 01422AM24	PADDY	27.10.2023	Deferred due to want of comments / NOC from DoA&FW.
44	JK AGRI GENETICS LIMITED	HQRXEXLAPPLY000 01430AM24	HYBRID RICE SEEDS- JKRH 08, JKRH 09, JKRH 12 and JKRH 20	01.11.2023	Approved on the basis of Comments / NOC from DoA&FW received vide OM No. 1- L69/2023-SD.IV [289th EXIM - Export - LB] dated 25.10.2023 approving the export for 60 KGs HYBRID RICE SEEDS- JKRH 08, JKRH 09, JKRH 12 and JKRH 20 to Zanguera by M/s JK AGRI GENETICS LIMITED
45	M/S SHIVSHAKTI TRADERS	HQRXEXLAPPLY000 01444AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	05.11.2023	Deferred due to want of comments / NOC from DoA&FW.
46	RAJ LAXMI TRADERS	HQRXEXLAPPLY000 01457AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	08.11.2023	Deferred due to want of comments / NOC from DoA&FW.

47	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY000 01460AM24	Hybrid Rice (Paddy) Arize 6444 Gold Seeds / Hybrid Rice (Paddy) Arize Tej Gold Seeds	08.11.2023	Deferred due to want of comments / NOC from DoA&FW.
48	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY000 01461AM24	Hybrid Rice (Paddy) Arize Bigante Plus Seeds/ Hybrid Rice (Paddy) Arize TEJ Gold (Habilis Plus)Seeds/ Hybrid Rice (Paddy) Arize AZ7888 Seeds/ Hybrid Rice (Paddy) Arize Bigante Classic (Arize 6444) Seeds/ Hybrid Rice (Paddy) Arize AZ 6508 (Arize Kimbee 58) Seeds/ Hybrid Rice (Paddy) Arize 6129 Gold (Arize Batari Indra) Seeds/Hybrid Rice (Paddy) AZ8433DT Seeds/ Hybrid Rice (Paddy) AZ6585ST Seeds	08.11.2023	Deferred due to want of comments / NOC from DoA&FW.
49	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY000 01470AM24	Hybrid Rice (Paddy) Tej Vang Seeds/ Hybrid Rice (Paddy) Arize B-TE1 Seeds	10.11.2023	Deferred due to want of comments / NOC from DoA&FW.

Department of Animal Husbandry and Dairying

50	GREESHMA RAVIKUMAR	HQRXEXLAPPLY000 02379AM23	Self feedingBird(feeding of seeds, pellet)	26.01.2023	Deferred DoAH&D vide OM dated 26.12.2022 have stated that this department has no objection. Further export of same item is subjected to comments/ NoC from MoEF&CC (wildlife). An OM has been sent to MoEF&CC (wildlife) to furnish comments/ NoC. Comments/NOC from MoEF&CC (wildlife) is awaited.
----	-----------------------	------------------------------	--	------------	--



51	INDIAN COUNCIL OF AGRICULTURAL RESEARCH (CENTRAL GOVERNMENT AND AGENCIES)	HQRXEXLAPPLY00002739AM23	BUFFALO :-- PURE-BRED BREEDING ANIMALS-OTHER THAN MILKING ANIMAL	28.03.2023	Approved on the basis of Comments / NOC from DoAHD received vide OM dated 01.11.2023 approving the export for 15 Nos. BUFFALO :-- PURE-BRED BREEDING ANIMALS-OTHER THAN MILKING ANIMAL to Nepal by M/s INDIAN COUNCIL OF AGRICULTURAL RESEARCH (CENTRAL GOVERNMENT AND AGENCIES)
52	ANURAG TRADING	HQRXEXLAPPLY00002700AM23	OF OTHER CEREALS RICE HUSK, CHURA BHUNSA, RICE BRAN & HUSK	23.03.2023	Deferred due to want of comments / NOC from DoAHD
53	TINOPAL DAIRY WALA	HQRXEXLAPPLY00000124AM24	FROZEN SEMEN FROM MURRAH BUFFALO(BOVINE SEMEN)	13.04.2023	Rejected on the basis of Comments / NOC from DoAHD received vide email dated 08.11.2023 not approving the application for export of 13000 nos of Frozen Semen from Murrah Buffalo under HS code 0519991) to Pakistan as no reply from exporter has been received despite several reminders.
54	DAAWAT FOODS LIMITED	HQRXEXLAPPLY00000152AM24	ALFALFA GRASS	18.04.2023	Deferred due to want of comments / NOC from DoAHD
55	DAAWAT FOODS LIMITED	HQRXEXLAPPLY00000153AM24	ALFALFA GRASS	18.04.2023	Deferred due to want of comments / NOC from DoAHD
56	ROBIN FRANCIS	HQRXEXLAPPLY00000162AM24	ALFALFA HAY	19.04.2023	Deferred due to want of comments / NOC from DoAHD
57	THIRAVIAM INTERNATIONAL	HQRXEXLAPPLY00000182AM24	WHEAT STRAW	25.04.2023	Deferred due to want of comments / NOC from DoAHD
58	KEVIN CORPORATION	HQRXEXLAPPLY00000482AM24	ALFALFA HAY	18.05.2023	Deferred due to want of comments / NOC from DoAHD
59	SHRI RAGHUVANSH ENTERPRISES	HQRXEXLAPPLY00000534AM24	MAIZE BRAN	23.05.2023	Deferred due to want of comments / NOC from DoAHD
60	CHEMPOLIS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000562AM24	Wheat Straw	26.05.2023	Deferred due to want of comments / NOC from DoAHD
61	AESTHETICA IMPEX	HQRXEXLAPPLY00000564AM24	ALFALFA HAY	26.05.2023	Deferred due to want of comments / NOC from DoAHD
62	ORIENT EXPORTS PVT LTD	HQRXEXLAPPLY00000952AM24	MAIZE BRAN	08.07.2023	Deferred due to want of comments / NOC from DoAHD
63	HOQUE INDUSTRIES PRIVATE	HQRXEXLAPPLY00000980AM24	MAIZE BRAN	17.07.2023	Deferred due to want of comments / NOC from DoAHD

	LIMITED				
64	GLOBAL MERCHANTS	HQRXEXLAPPLY00000989AM24	Alfalfa Bales	18.07.2023	Deferred due to want of comments / NOC from DoAHD
65	SHRI KELA MAIYA PRIVATE LIMITED	HQRXEXLAPPLY00001000AM24	BUCK WHEAT HUSK	20.07.2023	Deferred due to want of comments / NOC from DoAHD
66	MARGS EXIM CO	HQRXEXLAPPLY00001139AM24	MAIZE BRAN	07.08.2023	Deferred due to want of comments / NOC from DoAHD
67	S V JUTE INDUSTRIES	HQRXEXLAPPLY00001230AM24	MAIZE BRAN	19.08.2023	Deferred due to want of comments / NOC from DoAHD
68	TRUST INTERNATIONAL	HQRXEXLAPPLY00001251AM24	MAIZE BRAN	23.08.2023	Deferred due to want of comments / NOC from DoAHD
69	FRINGE PAPO INTERNATIONAL	HQRXEXLAPPLY00001253AM24	BUCKWHEAT HUSK	23.08.2023	Deferred due to want of comments / NOC from DoAHD
70	NEEL MADHAV DEVOTIONAL SERVICES	HQRXEXLAPPLY00001260AM24	Wheat straw chopped	28.08.2023	Deferred due to want of comments / NOC from DoAHD
71	GIRI ENTERPRISE	HQRXEXLAPPLY00001261AM24	MAIZE DRY BRAN	28.08.2023	Deferred due to want of comments / NOC from DoAHD
72	J.N.AGENCY	HQRXEXLAPPLY00001262AM24	MAIZE DRY BRAN	28.08.2023	Deferred due to want of comments / NOC from DoAHD
73	HISAR BOVINE SPERM STATION & RESEARCH CENTER	HQRXEXLAPPLY00001265AM24	FROZEN BOVINE SEMEN	29.08.2023	Deferred due to want of comments/ NoC from DoA&FW.
74	PANNALAL EXPORTS PRIVATE LIMITED	HQRXEXLAPPLY00001303AM24	MAIZE DRY BRAN	12.09.2023	Deferred due to want of comments / NOC from DoAHD
75	MARGS EXIM CO	HQRXEXLAPPLY00001308AM24	LENTILS BRAN	14.09.2023	Deferred due to want of comments / NOC from DoAHD
76	KDH TRADING & CONTRACTING CO	HQRXEXLAPPLY00001370AM24	WHEAT AND GROUNDNUTS STRAW FOR CATTEL FEED	07.10.2023	Deferred due to want of comments / NOC from DoAHD
77	DLOI EXPORTS	HQRXEXLAPPLY00001387AM24	Alfalfa / Lucerne / Berseem Hay	12.10.2023	Deferred due to want of comments / NOC from DoAHD
78	EVERMARK AGROTECH CO.	HQRXEXLAPPLY00001428AM24	MAIZE DRY BRAN	31.10.2023	Deferred due to want of comments / NOC from DoAHD
79	USHA ENTERPRISE	HQRXEXLAPPLY00001432AM24	MAIZE BRAN	02.11.2023	Deferred due to want of comments / NOC from DoAHD



80	ALINA OVERSEAS (IMPEX)	HQRXEXLAPPLY000 01487AM24	WHEAT BRAN	19.11.2023	Rejected On the basis of OM received from DoAHD dated 20.06.2023 "In view of Inter Ministerial Consultations amid concerns on increasing domestic price of Wheat Bran leading to increase in Milk prices, EFC has decided not to issue export authorisation for export of wheat bran.
81	M/s.MOUSUMI ENTERPRISE	HQRXEXLAPPLY000 01493AM24	WHEAT BRAN	21.11.2023	Rejected On the basis of OM received from DoAHD dated 20.06.2023 "In view of Inter Ministerial Consultations amid concerns on increasing domestic price of Wheat Bran leading to increase in Milk prices, EFC has decided not to issue export authorisation for export of wheat bran.

Ministry of Environment Forest and Climate Change (SU Division)

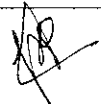
82	BLUE DIAMOND AGENCIES	HQRXEXLAPPLY000 02290AM23	Agarwood Chips	05.01.2023	Deferred on the basis of Comments / NOC received from M/o EF&CC (SU Div) vide OM dated 14.08.2023 sought documents from the firm. A deficiency letter has been issued on 23.10.2023. to provide proper set of documents.
83	BANU HASHIM ENTERPRISES PRIVATE LIMITED	HQRXEXLAPPLY000 02472AM23	AGARWOOD CHIPS AND POWDERAGAR OIL	15.02.2023	Rejected as the firm was non-responsive inspite of several reminders.
84	YINDU SANDALWOOD PRIVATE LIMITED	HQRXEXLAPPLY000 02479AM23	RED SANDERS (71 RS LOGS - 6.0026 MT)	17.02.2023	The quota for Andhra Pradesh for Finacial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
85	VENKATA SAI ENTERPRISES	HQRXEXLAPPLY000 02492AM23	RED SANDERS WOOD ROOTS OBTAINED FROM PATTALAND	20.02.2023	The quota for Andhra Pradesh for Finacial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY



					ORIGIN FROM PATTALAND.
86	M K INTERNATIONAL REALTY PRIVATE LIMITED	HQRXEXLAPPLY000 02622AM23	RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND	10.03.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
87	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY000 02688AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 300 LOGS	21.03.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
88	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY000 02690AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 186 LOGS	21.03.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
89	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY000 02691AM23	PATTALAND(ARTIFI CIALLY PROPAGATED) RED SANDERS WOOD 99 & 11 LOGS	21.03.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND. Application will be considered fresh from 1st April, 2024.
90	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY000 02692AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 228 LOGS	21.03.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND. Application will be considered fresh from 1st April, 2024.

91	NISHANT AROMAS PRIVATE LIMITED	HQRXEXLAPPLY00000174AM24	SANDALWOOD OIL	21.04.2023	Rejected on the basis of comments received from MoEF&CC vide OM 5-7/2021-SU dated 20.11.2023 not approving the exports of 1 KG of sandalwood oil as The PCCE & HoFF Uttarakhand vide letter No. P.O-25/8-2(2) Dehradun, dated 23 September, 2023 (copy enclosed) has informed that M/s Nishant Aromas Private Ltd, Haridwar has bought sandalwood oil from M/s Nikhil Naturals Pvt. Ltd. Kanpur. M/s Nikhil Naturals Pvt. Ltd. Kanpur has imported sandalwood oil from Indonesia for home consumption only. A certificate of origin for a product, which is imported from some other country cannot be issued.
92	RAATI RAJAN IMPEX	HQRXEXLAPPLY00000446AM24	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIAL ORIGIN FROM PATTALAND	15.05.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
93	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000448AM24	RED SANDERS WOOD IN LOG FORM(WITHOUT BARK-ARTIFICIALLY PROPAGATED ORIGIN)	15.05.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
94	CLASSIC COTTAGE INTERNATIONAL	HQRXEXLAPPLY00000566AM24	RED SANDERS WOOD ROOTS OBTAINED FROM PATTALAND	27.05.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
95	RAATI RAJAN IMPEX	HQRXEXLAPPLY00001276AM24	RED SANDERS WOOD OBTAINED FROM PATTALAND IN VALUE ADDED PRODUCT FORM OF	10.08.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD

			VARIOUS FURNITURE SIZES		IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
96	RAATI RAJAN IMPEX	HQRXEXLAPPLY000 01277AM24	RED SANDERS WOOD OBTAINED FROM PATTALAND IN VALUE ADDED PRODUCT FORM OF VARIOUS FURNITURE SIZES	03.09.2023	The quota for Andhra Pradesh for Finacial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
97	VISHAL	HQRXEXLAPPLY000 01318AM24	RED SANDERS WOOD LOGS OBTAINED FROM PATTALAND	03.09.2023	Approved on the basis of Comments / NOC from MoEF&CC(SU Division) received vide OM dated 18.10.2023 approving the export for 16.266 MTs Red Sanders Wood Logs obtained from Pattaland to Hong Kong by M/s VISHAL Export Authorization was issued on ex-post facto basis.
98	LAVANYA EXPORTS	HQRXEXLAPPLY000 01354AM24	RED SANDERS WOOD LOGS OBTAINED FROM PATTALAND	29.09.2023	Approved on the basis of Comments / NOC from MoEF&CC(SU Division) are received vide OM dated 18.10.2023 approving the export for 18.127 MTs Red Sanders Wood Logs obtained from Pattaland to Hong Kong by M/s LAVANYA EXPORTS. Export Authorization was issued on ex-post facto basis.
99	RAATI RAJAN IMPEX	HQRXEXLAPPLY000 01382AM24	RED SANDERS WOOD PATTALAND IN VALUE ADDED PRODUCTS PARTS OF VARIOUS SIZES OF FURNITURE	12.10.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
100	RAATI RAJAN IMPEX	HQRXEXLAPPLY000 01384AM24	RED SANDERS WOOD OBTAINED BY ARTIFICIAL ORIGIN FROM PATTALAND IN LOG FORM	12.10.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)



101	ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LIMITED	HQRXEXLAPPLY000 01389AM24	RED SANDERS WOOD OBTAINED FROM CONFISCATED ORIGIN AND SOLD IN E AUCTION BY GOVERNMENT OF ANDHRA PRADESH	12.10.2023	Approved on the basis of Comments / NOC from MoEF&CC(SU Division) received vide OM dated 10.11.2023 approving the export for 19.539 MTs RED SANDERS WOOD OBTAINED FROM CONFISCATED ORIGIN AND SOLD IN E AUCTION BY GOVERNMENT OF ANDHRA PRADESH to China by M/s ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LIMITED. Export Authorization was issued on ex-post facto basis.
102	ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LIMITED	HQRXEXLAPPLY000 01390AM24	RED SANDERS WOOD OBTAINED FROM CONFISCATED ORIGIN AND SOLD IN E AUCTION BY GOVERNMENT OF ANDHRA PRADESH	12.10.2023	Approved on the basis of Comments / NOC from MoEF&CC(SU Division) received vide OM dated 10.11.2023 approving the export for 36.168 MTs RED SANDERS WOOD OBTAINED FROM CONFISCATED ORIGIN AND SOLD IN E AUCTION BY GOVERNMENT OF ANDHRA PRADESH to China by M/s ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LIMITED. Export Authorization was issued on ex-post facto basis.
103	HIMALAYAN INTERNATIONAL	HQRXEXLAPPLY000 01391AM24	RED SANDERS WOOD LOGS	13.10.2023	Deferred due to Comments / NOC from M/o EF&CC (SU Div) received vide O.M dated 20.11.2023 stating (The Ministry vide letter No. 5-2/2015-SU (Pt.) (Vol.IV) dated 25th March, 2019 (copy enclosed) has issued its NoC for export of 4.901 MT of red sanders wood logs to Mys Himalayan Interational. However, it appears that the firm has not exported the material kindly state the reasons for not exporting the material despite issuing the NoC in 2019. The firm has enclosed expired Certificate of Origin. The Certificate of Origin was valid upto 17th February 2022. A deficiency letter has been issued on 20.11.2023 requesting the firm to submit the relevant

					documents.
104	S.K.ENTERPRISE	HQRXEXLAPPLY000 01491AM24	RED SANDERS WOOD IN LOG FORM	20.11.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)

Ministry of Environment Forest and Climate Change (Ozone Cell)

105	IND SWIFT LABORATORIES LIMITED	HQRXEXLAPPLY000 02412AM23	A78D (2-(4-bromo- 1-(5-(tert-butyl)- [1,1'-biphenyl]-2- yl)-1H- benzo[d]imidazol-2- yl)-4,6-bis(2- (methyl-d3) propan- 2-yl-1,1,1,3,3,3- d6)phenol)	04.02.2023	The firm has withdrawn the application.
106	PARAGON FINE AND SPECIALITY CHEMICAL LIMITED	HQRXEXLAPPLY000 02297AM23	2,3-DICHLORO- 1,4- NAPHTHOQUI NONE (DICHLONE)	06.01.2023	Closed as the firm has requested to close the case.
107	SRF LIMITED	HQRXEXLAPPLY000 01309AM24	MONOCHLORO DIFLUORO METHANE (REFRIGERANT R-22 OR HCFC-22) NON- FEED STOCK	14.09.2023	Approved on the basis of Comments / NOC from MoEF&CC(Ozone Cell) received vide OM dated 09.11.2023 approving the export for 5115.20 MTs MONOCHLORO DIFLUORO METHANE (REFRIGERANT R-22 OR HCFC-22) NON-FEED STOCK by M/s SRF LIMITED. Export Authorization was issued on ex-post facto basis.



108	NAVIN FLUORINE INTERNATIONAL LIMITED	HQRXEXLAPPLY00001380AM24	Halogenated derivatives of acyclichydrocarbons containing two or more different halogen:-- Chlorodifluoromethane (HCFC-22)	11.10.2023	Approved on the basis of Comments / NOC from MoEF&CC(Ozone Cell) received vide OM dated 09.11.2023 approving the export for 1162.757 MTs Halogenated derivatives of acyclichydrocarbons containing two or more different halogen:-- Chlorodifluoromethane (HCFC-22) by M/s NAVIN FLUORINE INTERNATIONAL LIMITED. Export Authorization was issued on ex-post facto basis.
109	GUJARAT FLUORO CHEMICALS LIMITED	HQRXEXLAPPLY00001399AM24	Monochloro Difluoro Methane (Refrigerant R-22 OR HCFC-22) (for Non Feedstock Uses)	16.10.2023	Approved on the basis of Comments / NOC from MoEF&CC(Ozone Cell) received vide OM dated 21.11.2023 approving the export for 8484.5 MTs Monochloro Difluoro Methane (Refrigerant R-22 OR HCFC-22) (for Non Feedstock Uses)) by M/s GUJARAT FLUORO CHEMICALS LIMITED
110	GUJARAT FLUORO CHEMICALS LIMITED	HQRXEXLAPPLY00001402AM24	Monochloro Difluoro Methane (Refrigerant R-22 OR HCFC-22) (for Non Feedstock Uses)	17.10.2023	Approved on the basis of Comments / NOC from M/o EF&CC (Ozone cell) received vide OM dated 21.11.2023 approving the exports of 3000MTs Monochloro Difluoro Methane (Refrigerant R-22 OR HCFC-22) (for Non Feedstock Uses) by GUJARAT FLUORO CHEMICALS LIMITED
111	GUJARAT FLUORO CHEMICALS LIMITED	HQRXEXLAPPLY00001403AM24	Monochloro Difluoro Methane (Refrigerant R-22 OR HCFC-22) (for Non Feedstock Uses)	17.10.2023	Approved on the basis of Comments / NOC from MoEF&CC(Ozone Cell) received vide OM dated 21.11.2023 approving the export for 3000 MTs Monochloro Difluoro Methane (Refrigerant R-22 OR HCFC-22) (for Non Feedstock Uses) by M/s GUJARAT FLUORO CHEMICALS LIMITED
112	GUJARAT FLUORO CHEMICALS LIMITED	HQRXEXLAPPLY00001410AM24	ASAHIKLIN AK-225 (HCFC-225, 225ca, 225cb) (Feedstock use)	18.10.2023	Approved on the basis of Comments / NOC from M/o EF&CC (Ozone cell) received vide OM dated 24.12.2023 approving the export of 5000 MTs ASAHIKLIN AK-225 (HCFC-225, 225ca, 225cb) (Feedstock use by

					GUJARAT FLUOROCHEMICALS LIMITED
113	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY00001408AM24	Bromotrifluoro methane (Halon-1301) (Feedstock use)	18.10.2023	Deferred on the basis of Comments / NOC from M/o EF&CC (Ozone cell) received Seeking information from the firm. A deficiency letter has been issued on 28.11.2023. to provide relevant information/documents.
114	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY00001409AM24	R-142B (1- Chloro-1, 1- Difluoroethane) (Feedstock Application)	18.10.2023	Approved on the basis of Comments / NOC from MoEF&CC(Ozone Cell) received vide OM dated 13.11.2023 approving the export for 5000 MTs R-142B (1- Chloro-1, 1- Difluoroethane) (Feedstock Application) by M/s GUJARAT FLUOROCHEMICALS LIMITED Export Authorization was issued on ex-post facto basis.
115	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY00001420AM24	PENTAFLUOROETHANE (HFC-125) PENTAFLUOROETHANE,R125,ISO TANK	25.10.2023	Approved on the basis of Comments / NOC from M/o EF&CC (Ozone cell) received vide OM dated 24.12.2023 approving the export of 10000 MTs PENTAFLUOROETHANE (HFC-125) PENTAFLUOROETHANE,R125,ISO TANK by GUJARAT FLUOROCHEMICALS LIMITED
116	KABU PROJECTS PRIVATE LIMITED	HQRXEXLAPPLY00001425AM24	Refrigerant Gas R-236fa (HFC-236FA)	30.10.2023	Deferred on the basis of Comments / NOC from M/o EF&CC (Ozone cell) received seeking quarterly report from M/s KABU PROJECTS PRIVATE LIMITED A deficiency letter has been issued on 28.11.2023. to provide relevant information/documents.

117	GUJARAT FLUOROCH ALS LIMITED	HQRXEXLAPPLY000 01429AM24	Refrigerant Gas R-410A (Refrigerant Blend R-410A) (Blend R-32-50% & R-125-50%)	02.11.2023	Approved on the basis of Comments / NOC from M/o EF&CC (Ozone cell) received vide OM dated 24.12.2023 approving the export of 5000 MTs Refrigerant Gas R-410A (Refrigerant Blend R-410A) (Blend R-32-50% & R-125-50%) by GUJARAT FLUOROCH ALS LIMITED
118	NAVIN FLUORINE INTERNATIONAL LIMITED	HQRXEXLAPPLY000 01435AM24	Unsaturated fluorinated derivatives of acyclic hydrocarbons:- - 2,3,3,3-Tetrafluoropropene (HFO-1234yf), 1,3,3,3-tetrafluoropropene (HFO-1234ze) and (z)-1,1,1,4,4,4-hexafluoro-2-butene (HFO1336mzz)-HFO-1234ZE; 1,3,3,3-TETRAFLUOROPROP-1-ENE (HFO-1234ze)	03.11.2023	Approved on the basis of Comments / NOC from M/o EF&CC (Ozone cell) received vide OM dated 24.12.2023 approving the export of 1000 MTs Unsaturated fluorinated derivatives of acyclic hydrocarbons:- - 2,3,3,3-Tetrafluoropropene (HFO-1234yf), 1,3,3,3-tetrafluoropropene (HFO-1234ze) and (z)-1,1,1,4,4,4-hexafluoro-2-butene (HFO1336mzz)-HFO-1234ZE; 1,3,3,3-TETRAFLUOROPROP-1-ENE (HFO-1234ze) by NAVIN FLUORINE INTERNATIONAL LIMITED
119	GUJARAT FLUOROCH ALS LIMITED	HQRXEXLAPPLY000 01438AM24	Saturated fluorinated derivatives of acyclic hydrocarbons:- - Difluoromethane (HFC-32)-Difluoromethane (HFC-32) R-32	04.11.2023	Approved on the basis of Comments / NOC from M/o EF&CC (Ozone cell) received vide OM dated 24.12.2023 approving the export of 5000 MTs Saturated fluorinated derivatives of acyclic hydrocarbons:- - Difluoromethane (HFC-32)-Difluoromethane (HFC-32) R-32 by GUJARAT FLUOROCH ALS LIMITED
120	GUJARAT FLUOROCH ALS LIMITED	HQRXEXLAPPLY000 01456AM24	Saturated fluorinated derivatives of acyclic hydrocarbons:- - 1,1,1,2-Tetrafluoroethane (HFC-134a) and 1,1,2,2-tetrafluoroethane (HFC-134)	08.11.2023	Approved on the basis of Comments / NOC from M/o EF&CC (Ozone cell) received vide OM dated 24.12.2023 approving the export of 3000 MTs Saturated fluorinated derivatives of acyclic hydrocarbons:- - 1,1,1,2-Tetrafluoroethane (HFC-134a) and 1,1,2,2-tetrafluoroethane (HFC-134) GUJARAT

					FLUOROCHEMICALS LIMITED
121	SRF LIMITED	HQRXEXLAPPLY000 01458AM24	Halogenated derivatives of acyclichydrocarbons containing two or more different halogen:- - Chlorodifluoromethane (HCFC-22)	08.11.2023	Approved on the basis of Comments / NOC from M/o EF&CC (Ozone cell) received vide OM dated 24.12.2023 approving the export of 250 MTs Halogenated derivatives of acyclichydrocarbonscontaining two or more different halogen:- - Chlorodifluoromethane (HCFC-22) by SRF LIMITED
122	NAVIN FLUORINE INTERNATIONAL LIMITED	HQRXEXLAPPLY000 01464AM24	Halogenated derivatives of acyclichydrocarbons containing two or more different halogen:- - Chlorodifluoromethane (HCFC-22)	09.11.2023	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)
123	CRYPTZO ENGINEERING PRIVATE LIMITED	HQRXEXLAPPLY000 01482AM24	Saturated fluorinated derivatives of acyclic hydrocarbons:- - 1,1,1,2,3,3,3-Heptafluoropropane (HFC227ea), 1,1,1,2,2,3-hexafluoropropane (HFC236cb), 1,1,1,2,3,3-hexafluoropropane (HFC236ea) and 1,1,1,3,3,3-hexafluoropropane (HFC-236fa)	17.11.2023	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)
Department of Atomic Energy					
124	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY000 00190AM24	MICRONIZED ZIRCONIUM SILICATE (5 micron/ Patta/Flour (325 Mesh)/ Shwet)	27.04.2023	Deferred due to Comments / NOC from DAE received vide email dated 15.11.2023 asking firm to declare the source of Zirconium silicate that it intends

					to export to Spain. A deficiency letter has been issued to the firm on 16.11.2023.
125	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY000 01297AM24	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opcifier)	09.09.2023	Approved on the basis of Comments / NOC from DAE are received vide email dated 09.11.2023 approving the export for 300 MTs ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opcifier) by M/s SUKASO CERACOLORS PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
126	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY000 01353AM24	MICRONIZED ZIRCONIUM SILICATE (5 micron/ Patta/Flour (325 Mesh) / Shwet)	28.09.2023	Deferred due to want of comments/NOC from DAE
127	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY000 01364AM24	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opcifier)	05.10.2023	Deferred due to want of comments/NOC from DAE
128	TORRECID INDIA PRIVATE LIMITED	HQRXEXLAPPLY000 01386AM24	ZIRCONIUM SILICATE	12.10.2023	Deferred due to Comments / NOC from DAE received vide email dated 23.11.2023 asking The firm to declare the source of Zirconium silicate that it intends to export to Bangladesh. A deficiency letter has been issued to the firm on 23.11.2023.
129	TORRECID INDIA PRIVATE LIMITED	HQRXEXLAPPLY000 01392AM24	ZIRCONIUM SILICATE	13.10.2023	Deferred due to Comments / NOC from DAE received vide email dated 23.11.2023 asking The firm to declare the source of Zirconium silicate that it intends to export to Spain. A deficiency letter has been issued to the firm on 23.11.2023.
130	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY000 01418AM24	MICRONIZED ZIRCONIUM SILICATE	22.10.2023	Deferred due to Comments / NOC from DAE received vide email dated 23.11.2023 asking The firm to declare the source of Zirconium silicate that it intends to export to Mexico. A deficiency letter has been issued to the firm on 23.11.2023.

131	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00001421AM24	MICRONIZED ZIRCONIUM SILICATE	26.10.2023	Deferred due to Comments / NOC from DAE received vide email dated 23.11.2023 asking The firm to declare the source of Zirconium silicate that it intends to export to Turkey. A deficiency letter has been issued to the firm on 23.11.2023.
132	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00001480AM24	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opcifier)	16.11.2023	Deferred due to want of comments/NOC from DAE

Ministry of Mines

133	TATA STEEL MINING LIMITED	HQRXEXLAPPLY00002627AM23	Friable Chrome ore with grade greater than 47% Cr2O3. FOB Value derived including Export Duty. Values shown are approx. Quantity in WMT(+/- 10%)	10.03.2023	Deferred comments from MoM received in which they have further told to sought comments from Indian Bureau of Mines
134	ECO CLAY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLY00000970AM24	Chrome ore lumps, containing 47percent Cr2O3 and above	12.07.2023	Deferred due to Comments / NOC vide OM dated 06.09.2023 received from MoM stating that specification of the restricted item does not match with the description mentioned in the ITCHS Code. A deficiency letter has been issued to the firm.
135	M/S. LIZA TRADERS	HQRXEXLAPPLY00001321AM24	Natural Sands for Building Plaster Purpose	18.09.2023	Rejected bon the basis of Comments / NOC from MoM received vide O.M.No.- 16/25/2023-MinesV dated 03.11.2023 not approving the exports of 50000 MTs Natural Sands for Building Plaster Purpose to Bangladesh keeping in view the interest of domestic industries of the country and health issues of the mine workers involved by M/S. LIZA TRADERS.



136	ECO CLAY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLY00001433AM24	Chrome ore lumps, containing 47percent Cr2O3 and above-1) Cr2O3 : 47 to 50 % 2) SiO2 : 10 to 12% 3) Fe2O3 : 11 to 17 % 4) Al2O3 : 11 to 17 % 5) MgO : 11 to 17 % 6) Moisture : 1% Max 7) Grain size :- 200 Mesh 99 %	02.11.2023	Deferred due to want of comments/NOC from MoM.
-----	------------------------------------	--------------------------	---	------------	--

DPIIT

137	K R IMPEX	HQRXEXLAPPLY00002207AM23	Hard White Shaving Shorted Office Paper Shavingn - Waste Paper	16.12.2022	Deferred due to want of comments/NOC from DPIIT
138	VIPRA EXIM	HQRXEXLAPPLY00002314AM23	News Paper for Re use	10.01.2023	Deferred due to want of comments/NOC from DPIIT
139	JANAR EXPORTS	HQRXEXLAPPLY00002353AM23	Over Issued Newspapers	17.01.2023	Deferred due to want of comments/NOC from DPIIT
140	VIPRA EXIM	HQRXEXLAPPLY00002429AM23	News Paper for Re use	08.02.2023	Deferred due to want of comments/NOC from DPIIT
141	AVN SPICES PRIVATE LIMITED	HQRXEXLAPPLY00002477AM23	Used News Paper	16.02.2023	Deferred due to want of comments/NOC from DPIIT
142	SAFAA EXPORTS	HQRXEXLAPPLY00002523AM23	WASTE PAPER NEWS PAPEE	27.02.2023	Deferred due to want of comments/NOC from DPIIT
143	SHREE SHYAM TRADERS	HQRXEXLAPPLY00002540AM23	RECOVERED(WASTE & SCRAP) PAPER OR PAPER BOARD	05.03.2023	Deferred due to want of comments/NOC from DPIIT
144	POTHIGAI IMPEXP	HQRXEXLAPPLY00002643AM23	WASTE NEWS PAPER	14.03.2023	Deferred due to want of comments/NOC from DPIIT
145	SANPAR EXPORTS	HQRXEXLAPPLY00000588AM24	OLD NEWS PAPER	31.05.2023	Deferred due to want of comments/NOC from DPIIT
146	NETIQUE INFOTECH PRIVATE LIMITED	HQRXEXLAPPLY00000626AM24	WASTE PAPER-OVER ISSUED NEWS PAPER	12.06.2023	Deferred due to want of comments/NOC from DPIIT
147	POTHIGAI IMPEXP	HQRXEXLAPPLY00000797AM24	RECOVERED NEWSPAPER	30.06.2023	Deferred due to want of comments/NOC from DPIIT
148	ATS GLOBAL SOLUTIONS	HQRXEXLAPPLY00000904AM24	RECOVERED NEWSPAPER	03.07.2023	Deferred due to want of comments/NOC from DPIIT
149	THE PAARAMPARAH EXPORTS	HQRXEXLAPPLY00001052AM24	Paper or paperboard made mainly of mechanical pulp	31.07.2023	Deferred due to want of comments/NOC from DPIIT

			(for example, newspapers, journals and similar printed matter)		
150	JABAL EXIM PRIVATE LIMITED	HQRXEXLAPPLY00001202AM24	WASTE NEWS PAPER	14.08.2023	Deferred due to want of comments/NOC from DPIIT
151	AJ SMART LEAF SOURCE	HQRXEXLAPPLY00001217AM24	OVER ISSUED NEWS PAPER	17.08.2023	Deferred due to want of comments/NOC from DPIIT
152	AJ SMART LEAF SOURCE	HQRXEXLAPPLY00001218AM24	OVER ISSUED NEWS PAPER	17.08.2023	Deferred due to want of comments/NOC from DPIIT
153	AL MEHAR DAIRY FARM	HQRXEXLAPPLY00001241AM24	WASTE NEWS PAPER	21.08.2023	Deferred due to want of comments/NOC from DPIIT
154	BOUNDLESS INDIA TRADING COMPANY	HQRXEXLAPPLY00001379AM24	OLD NEWS PAPER	11.10.2023	Deferred due to want of comments/NOC from DPIIT

Ministry of Textiles

155	NEW KASHMIR CREATION	HQRXEXLAPPLY00000159AM23	a.Manmade fibre staple chainstitch wall hanging (quranic calligraphy) total area 5.06 square meters B.Manmade fibre (velvet) wall hanging (quranic calligraphy) total area 3.82 square meters	08.05.2022	Deferred due to want of comments/NOC from M/o Culture. As directed by Chairman, EFC, a letter to Ministry of Culture for expediting their comments in the case will be issued.
-----	----------------------	--------------------------	--	------------	--

Ministry of Petroleum & Natural Gas

156	FIL INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY00001342AM24	Extra Neutral Alcohol 96%	26.09.2023	Deferred due to want of comments/NOC from MoP&NG
-----	--------------------------------	--------------------------	---------------------------	------------	--

Miscellaneous Applications

157	S G P INDIA	HQRXEXLAPPLY00000122AM23	Used/Scrap Fishnets, Cast Nylon, Hard Waste in form of lumps, Scraps or any other articles made of Nylon	29.04.2022	Deferred due to want of comments from M/o EF&CC (HSM Division). As directed by Chairman, EFC, a letter to HSM Division for expediting their comments in the case will be issued.
158	VIRENDRA HARIBHAI PANSARA	HQRXEXLAPPLY00001920AM23	Specification	06.10.2022	Rejected as the firm was non-responsive inspite of several reminders.

159	INDIRA GANDHI ZOOLOGICAL PARK VISAKHAPATNA M	HQRXEXLAPPLY000 02108AM23	Painted Storks (Mycteria leucocephala)/ Lesser Adjutant (Leptoptilos javanicus)	14.11.2022	Rejected as the firm was non-responsive in spite of several reminders.
160	ANP TRADE LLP	HQRXEXLAPPLY000 02228AM23	Potassium chloride	20.12.2022	Deferred on the basis of Comments received from DoF stating M/s. ANP Trade LLP for Potassium Chloride export does not have any supporting documents as per clause or SI.No. 162 of the mentioned guidelines i.e. there is no proof that the company is a direct importer of MOP or Potassium Chloride and the export is from the quantity of import of MOP made during the last six months. A deficiency letter is issued to the firm to submit relevant documents.
161	INDIRA GANDHI ZOOLOGICAL PARK VISAKHAPATNA M	HQRXEXLAPPLY000 02304AM23	Gharial (Gavialis gangeticus)	09.01.2023	Rejected as the firm was non-responsive in spite of several reminders.
162	HU HU INTERNATIONAL	HQRXEXLAPPLY000 02665AM23	DOMESTIC SOLAR WATER HEATER 300L/ DOMESTIC SOLAR WATER HEATER 200L/ELECTRICAL WIRE	17.03.2023	Rejected as the firm was non-responsive in spite of several reminders.
163	CAPLIN POINT LABORATORIES LIMITED	HQRXEXLAPPLY000 00045AM24	PROSTATE EXTRACT RECTAL SUPPOSITORIES 30MG BRAND NAME PROSTAPRET PROCTO 30MG(EACH SUPPOSITORY CONTAINS PROSTATE EXTRACT 30 MG EQUIVALENT TO 6 MG IN TERMS OF WATER SOLUBLE PEPTIDES	04.04.2023	The item description is not matching with the ITCHS Code of the Export Policy. According to schedule II of Export Policy, the ITCHS Code- 84199090 having item description Glands and other organs for organo-therapeutic uses, dried, whether or not powdered; extracts of glands or other organs or of their secretions for organotherapeutic uses; heparin and its salts; other human or animal substances prepared for therapeutic or prophylactic uses, not elsewhere specified or included. - Other"

					given by the firm is "free" for exports. However, Gonads and other reproductive organs of buffaloes and Germplasm of cattle and buffaloes falling under ITCHS Code 30019099 are restricted for exports. A deficiency letter has been issued to the firm to clarify the same on 04.12.2023.
164	JS WATER ENERGY LIFE COMPANY PRIVATE LIMITED	HQRXEXLAPPLY00000463AM24	Nano nutrients for Plants and Fertilizer	16.05.2023	Deferred due to want of want of information from the firm.
165	K K TRADERS HUF	HQRXEXLAPPLY00000460AM24	NEEM SEED FOR MEDICINAL USE	16.05.2023	Deferred due to want of comments from Ministry of AAYUSH.
166	SHREE MULTITRADE	HQRXEXLAPPLY00000215AM24	ORE AND COAL DUST	01.05.2023	Deferred due to want of comments/NOC from Ministry of Mines
167	INDUSHREE ORGANIC	HQRXEXLAPPLY00001300AM24	Sodium casinate	11.09.2023	Deferred due to want of comments/NOC from MoFPI

Raw Human Hair Applications

168	M.D.ENTERPRISE	HQRXEXLAPPLY00002231AM23	Human hair	20.12.2022	The case has been taken up on e-file and firm has been asked to submit the the following documents :- a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. Reply of the firm is awaited.
169	GNL EXPRESS	HQRXEXLAPPLY00002222AM23	Unprocessed indian human hair	17.12.2022	The case has been taken up on e-file and firm has been asked to submit the the following documents :- a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the

					authorization have been fully realized. Reply of the firm is awaited.
170	KARAN HUMAN HAIR (OPC) PRIVATE LIMITED	HQRXEXLAPPLY00000723AM24	Human hair unworked, whether or not washed or scoured	27.06.2023	First Request for the current FY. However, The firm has submitted Full proceeds of the exports from previous authorization issued vide e-mail dated 15.09.2023. As per decision of EFC, Export authorization may be issued with quantity of 80000 Kg raw human hair for export.
171	MARS VENTURES	HQRXEXLAPPLY00000939AM24	Human hair unworked, whether or not washed or scoured	06.07.2023	Matter was examined in e-file and based on existing SoP, it was decided that the applicant who have been allotted export quantity in FY-2023-24 more than equal to the quantity issued first time after imposing restriction may not be allowed for further quantity to be exported. Accordingly, case is rejected.
172	The Black Diamond International	HQRXEXLAPPLY00001284AM24	Human hair unworked, whether or not washed or scoured	04.09.2023	Matter was examined in e-file and based on existing SoP, it was decided that the applicant who have been allotted export quantity in FY-2023-24 more than equal to the quantity issued first time after imposing restriction may not be allowed for further quantity to be exported. Accordingly, case is rejected.
173	L.G. ENTERPRISE	HQRXEXLAPPLY00001326AM24	Human hair unworked, whether or not washed or scoured	20.09.2023	Matter was examined in e-file and based on existing SoP, it was decided that the applicant who have been allotted export quantity in FY-2023-24 more than equal to the quantity issued first time after imposing restriction may not be allowed for further quantity to be exported. Accordingly, case is rejected.

174	RONITA ENTERPRISES	HQRXEXLAPPLY000 01338AM24	Human hair unworked, whether or not washed or scoured	25.09.2023	Matter was examined in e-file and based on existing SoP, it was decided that the applicant who have been allotted export quantity in FY-2023-24 more than equal to the quantity issued first time after imposing restriction may not be allowed for further quantity to be exported. Accordingly, case is rejected.
175	MAC INTERNATIONAL	HQRXEXLAPPLY000 01374AM24	Human hair unworked, whether or not washed or scoured	09.10.2023	Matter was examined in e-file and based on existing SoP, it was decided that the applicant who have been allotted export quantity in FY-2023-24 more than equal to the quantity issued first time after imposing restriction may not be allowed for further quantity to be exported. Accordingly, case is rejected.
176	KSIX INTERNATIONAL	HQRXEXLAPPLY000 01388AM24	Human hair unworked, whether or not washed or scoured	12.10.2023	Matter was examined in e-file and based on existing SoP, it was decided that the applicant who have been allotted export quantity in FY-2023-24 more than equal to the quantity issued first time after imposing restriction may not be allowed for further quantity to be exported. Accordingly, case is rejected.
177	RAMYA ENTERPRISES	HQRXEXLAPPLY000 01393AM24	Human hair unworked, whether or not washed or scoured	13.10.2023	Matter was examined in e-file and based on existing SoP, it was decided that the applicant who have been allotted export quantity in FY-2023-24 more than equal to the quantity issued first time after imposing restriction may not be allowed for further quantity to be exported. Accordingly, case is rejected.
178	PRAJWAL ENTERPRISES	HQRXEXLAPPLY000 01394AM24	Human hair unworked, whether or not washed or scoured	13.10.2023	Matter was examined in e-file and based on existing SoP, it was decided that the applicant who have been allotted export quantity in FY-2023-24 more than equal to the quantity issued first time after imposing

					restriction may not be allowed for further quantity to be exported. Accordingly, case is rejected.
179	A K INTERNATIONAL	HQRXEXLAPPLY000 01412AM24	Human hair unworked, whether or not washed or scoured	18.10.2023	New Applicant. First request for the current FY. However, Export authorization may be issued with quantity of 1000 KGs raw human hair for export.
180	SOUJANYA ENTERPRISES	HQRXEXLAPPLY000 01426AM24	Human hair unworked, whether or not washed or scoured	30.10.2023	Matter was examined in e-file and based on existing SoP, it was decided that the applicant who have been allotted export quantity in FY-2023-24 more than equal to the quantity issued first time after imposing restriction may not be allowed for further quantity to be exported. Accordingly, case is rejected.
181	Green Hill Star	HQRXEXLAPPLY000 01427AM24	Human hair unworked, whether or not washed or scoured	30.10.2023	New Applicant. First request for the current FY. However, Export authorization may be issued with quantity of 1000 KGs raw human hair for export.
182	TOUFIK ENTERPRISE	HQRXEXLAPPLY000 01431AM24	Human hair unworked, whether or not washed or scoured	02.11..2023	New Applicant. First request for the current FY. However, Firm has submitted CA certificate. Export Authorization may be issued for quantity 20000 KGs
183	SIDDHANT ENTERPRISES	HQRXEXLAPPLY000 01451AM24	Human hair unworked, whether or not washed or scoured	05.11..2023	The case has been taken up on e-file and firm has been asked to submit the the following documents :- a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. Reply of the firm is awaited.

184	RAJMUKAL VILLA AND HOTELS PRIVATE LIMITED	HQRXEXLAPPLY000 01471AM24	Human hair unworked, whether or not washed or scoured	11.11.2023	New Applicant. First request for the current FY. However, Firm has submitted CA certificate. Export Authorization may be issued for quantity 1000 KGs
185	INDIAN HAIR INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY000 01481AM24	Human hair unworked, whether or not washed or scoured	16.11.2023	New Applicant. First request for the current FY. However, Firm has submitted CA certificate. Export Authorization may be issued for quantity 1000 KGs
186	AL-HADI ENTERPRISE	HQRXEXLAPPLY000 01483AM24	Human hair unworked, whether or not washed or scoured	17.11.2023	Matter was examined in e-file and based on existing SoP, it was decided that the applicant who have been allotted export quantity in FY-2023-24 more than equal to the quantity issued first time after imposing restriction may not be allowed for further quantity to be exported. Accordingly, case is rejected.
187	AMINA ENTERPRISE	HQRXEXLAPPLY000 01484AM24	Human hair unworked, whether or not washed or scoured	17.11.2023	Matter was examined in e-file and based on existing SoP, it was decided that the applicant who have been allotted export quantity in FY-2023-24 more than equal to the quantity issued first time after imposing restriction may not be allowed for further quantity to be exported. Accordingly, case is rejected.
188	S K HABIB HAIR ENTERPRISE	HQRXEXLAPPLY000 01485AM24	Human hair unworked, whether or not washed or scoured	17.11.2023	Matter was examined in e-file and based on existing SoP, it was decided that the applicant who have been allotted export quantity in FY-2023-24 more than equal to the quantity issued first time after imposing restriction may not be allowed for further quantity to be exported. Accordingly, case is rejected.

Note :

(i) **Deferred cases:** Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies , requirement of additional information/clarification from the applicant firm or necessary examination of specific documentary evidence of the firm .

Please note that the quota for Red Sanders Wood for the state of Andhra Pradesh has been exhausted for the current financial year, no new application will be considered till the the end of the current financial year.

(ii) **Approved cases:** Cases which got approved by EFC are issued export authorisations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.

(iii) **Approved post-facto:** Cases shown as Approved post-facto imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as Dropped imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as Rejected imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency, not furnishing the relevant documents within the stipulated time period, not replying to the deficiency letter within the prescribed time period. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as Closed imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.

